

- (xxvi) Kalpatharu Grameena Bank, Tumkur (Karnataka)
[Placed in Library. See No. LT 7216/95]
- (xxvii) Bhagirath Gramin Bank, Sitapur (U.P.)
[Placed in Library. See No. LT 7217/95]
- (xxviii) Aligarh Gramin Bank, Aligarh (U.P.)
[Placed in Library. See No. LT 7218/95]
- (xxix) Banaskantha Mehsana Gramin Bank, Patan (Gujarat)
[Placed in Library. See No. LT 7219/95]
- (xxx) Chitradurga Gramin Bank, Chitradurga (Karnataka)
[Placed in Library. See No. LT 7220/95]
- (xxxi) Prathma Bank, Moradabad (U.P.)
[Placed in Library. See No. LT 7221/95]
- (xxxii) Ranchi Kshetriya Gramin Bank, Ranchi (Bihar)
[Placed in Library. See No. LT 7222/95]
- (xxxiii) Muzaffarnagar Kshetriya Gramin Bank, Muzaffarnagar (U.P.)
[Placed in Library. See No. LT 7223/95]
- (xxxiv) Dewas Shajapur Kshetriya Gramin Bank, Dewas (M.P.)
[Placed in Library. See No. LT 7224/95]
- (xxxv) Valsad Dangs Gramin Bank, Valsad (Gujarat)
[Placed in Library. See No. LT 7225/95]
- (xxxvi) Jhabua Dhar Kshetriya Gramin Bank, Jhabua (M.P.)
[Placed in Library. See No. LT 7226/95]
- (xxxvii) Pratapgarh Kshetriya Gramin Bank, Pratapgarh (U.P.)
[Placed in Library. See No. LT 7227/95]
- (xxxviii) Indore Ujjain Kshetriya Gramin Bank, Ujjain (M.P.)
[Placed in Library. See No. LT 7228/95]
- (xxxix) Barabanki Gramin Bank, Barabanki (U.P.)
[Placed in Library. See No. LT 7229/95]
- (xl) Rajgarh Sehore Kshetriya Gramin Bank, Sehore (M.P.)
[Placed in Library. See No. LT 7230/95]
- (xli) Sultanpur Kshetriya Gramin Bank, Sultanpur, (U.P.)
[Placed in Library. See No. LT 7231/95]
- (xlii) Nimar Kshetriya Gramin Bank, Khargo (M.P.)
[Placed in Library. See No. LT 7232/95]
- (xliii) Gwalior Datia Kshetriya Gramin Bank, Datia (M.P.)
[Placed in Library. See No. LT 7233/95]
- (xliv) Hissar Sirsa Kshetriya Gramin Bank, Hissar (Haryana)
[Placed in Library. See No. LT 7234/95]
- (xlv) Patliputra Gramin Bank, Patna (Bihar)
[Placed in Library. See No. LT 7235/95]

(xlv) Sarayu Gramin Bank, Lakhimpur Kheri (U.P.)
[Placed in Library. See No. LT 7236/95]

(xlvii) Gurdaspur Amritsar Kshetriya Gramin Vikas Bank, Gurdaspur (Pb.)
[Placed in Library. See No. LT 7237/95]

(13) A copy each of the following Reports (Hindi and English versions) under article 151(1) of the Constitution:—

(i) Report of the Comptroller and Auditor General of India—Union Government (No. 4 of 1995) for the year ended the 31st March, 1994 (Revenue Receipts—Indirect Taxes)
[Placed in Library. See No. LT 7238/95]

(ii) Report of the Comptroller and Auditor General of India—Union Government (No. 5 of 1995) for the year ended the 31st March, 1994 (Revenue Receipts—Direct Taxes).
[Placed in Library. See No. LT 7239/95]

(14) A copy of the Annual Report (Hindi and English versions) of the National Housing Bank for the period from the 1st July, 1993 to the 30th June, 1994, alongwith Audited Accounts under sub-section (5) of section 40 of the National Housing Bank Act, 1987.
[Placed in Library. See No. LT 7240/95]

12.48. hrs

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES FORTY-SECOND AND FORTY-THIRD REPORTS AND MINUTES

[Translation]

SHRI PARAS RAM BHARDWAJ (Sarangarh): Sir. I beg to lay a copy each of the Reports (both Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (both Hindi and English versions) of the sittings of the Committee relating thereto:

(i) Forty-first Report on Action Taken by Government on the recommendations contained in the Thirty-second Report (Tenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes.

Re: Reservation and employment for Scheduled Castes and Scheduled Tribes in the Ministry of Industry (Department of Heavy Industry) regarding Cement Corporation of India Limited.

(2) Forty-second Report of Ministry of Petroleum and Natural Gas. Oil and Natural Gas Corporation Limited regarding reservation and employment for Scheduled Castes and Scheduled Tribes.

(3) Forty-third Report on Action Taken by Government on the recommendations contained in the Twenty-fourth Report (Tenth Lok Sabha) of the Committee on Welfare of Scheduled Castes and Scheduled Tribes, regarding implementation and monitoring.